

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/11665/2024 ARBP/10/2024	ARSS- SIPS (JV) VS UNION OF INDIA	SIDHANT DWIBEDI VS	// (//
2	D-BLAPL/5756/2024 BLAPL/2230/2024	KALEBA JANI@KALEBO VS STATE OF ODISHA	S.S.RAY (2) VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM 2(A)CC/0000127/2023
3	D-BLAPL/5803/2024 BLAPL/2231/2024	PRAKASH KUMAR MALI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BADAGODA P.S. /361 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000351/2023
4	D-BLAPL/5836/2024 BLAPL/2232/2024	DEBANANDA MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	//0 SPL.JUDGE,ANGUL(Anugul) Spl/0000098/2015
5	D-BLAPL/6426/2024 BLAPL/2233/2024	BIMALA NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	CHAKAPADA PS /139 /2023 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000584/2023
6	D-BLAPL/6445/2024 BLAPL/2234/2024	DRIVER GOUDA@RANJAN KUMAR GOUDA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	PURUSHOTTAMPUR /333 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PHUL GR/0000320/2023
7	D-BLAPL/6850/2024 BLAPL/2235/2024	ASHISH DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /43 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000160/2023
8	D-BLAPL/6899/2024 BLAPL/2236/2024	SOMANATH PATNAIK@SIBU VS STATE OF ODISHA	DEVASHIS PANDA VS	BURLA /417 /2023 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000091/2024
9	D-BLAPL/6950/2024 BLAPL/2237/2024	SURYAMANI DAS VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000096/2022
10	D-BLAPL/7009/2024 BLAPL/2238/2024	LIPU@LIPUN NAIK VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	BANTALA /67 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000317/2024
11	D-BLAPL/7045/2024 BLAPL/2239/2024	ASHOK JENA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	NANDIPADA /88 /2021 J.M.F.C, HATADIHI(Kendujhar) GR/0000102/2021

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12	D-BLAPL/7081/2024 BLAPL/2240/2024	AJAY KUMAR BANCHHOR@BULU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BURLA /565 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000066/2023
13	D-BLAPL/7322/2024 BLAPL/2241/2024	JAYADEBA RANA @ JAYADEBA SAHOO VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /126 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000055/2023
14	D-BLAPL/7195/2024 BLAPL/2242/2024	MOHAMMAD AMIR KHAN VS STATE OF ODISHA(CBI)	DR.KEDAR NATH TRIPATHY VS	G.R.P.S.BALASORE /64 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000275/2023
15	D-BLAPL/7324/2024 BLAPL/2243/2024	ANJAN KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /74 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000044/2024
16	D-BLAPL/7150/2024 BLAPL/2244/2024	SAURABH SINGH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MACHHKUND /108 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000100/2023
17	D-BLAPL/7171/2024 BLAPL/2245/2024	BISWAJIT SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KORAPUT SADAR /107 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000492/2022
18	D-BLAPL/7190/2024 BLAPL/2246/2024	MANASH PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000264/2023
19	D-BLAPL/7326/2024 BLAPL/2247/2024	SUKADEV PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /195 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000169/2023
20	D-BLAPL/7236/2024 BLAPL/2248/2024	CHAKA@PRASANNA ADHIKARI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHALLIKOTE /23 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000055/2024
21	D-BLAPL/7306/2024 BLAPL/2249/2024	PABITRA SWAIN VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000078/2012
22	D-BLAPL/7244/2024 BLAPL/2250/2024	ABHIRAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2023
23	D-BLAPL/7354/2024	PRANCHI KARADA	SOUBHAGYA KUMAR DASH	/ /0

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	BLAPL/2251/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000006/2024
24	D-BLAPL/7245/2024 BLAPL/2252/2024	SUBRAT DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2023
25	D-BLAPL/7247/2024 BLAPL/2253/2024	KHAGAPATI BALIPUTIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOIPARIGUDA /80 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000027/2020
26	D-BLAPL/7250/2024 BLAPL/2254/2024	ARABINDA DEHURY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /51 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000132/2024
27	D-CMAPL/7352/2024 CMAPL/58/2024	PRAFULLA CHANDRA SITHA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// (//
28	D-CMP/10801/2024 CMP/228/2024	PRATIMA TIWARI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// SR. CIVIL JUDGE, RAIRAKHOL(Sambalpur) TS/0000096/2001
29	D-CMP/11753/2024 CMP/229/2024	URMILA SAHOO VS KANDURI SAHOO	SOUMYA MISHRA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000088/2023
30	D-CMP/7815/2024 CMP/230/2024	ABHIMANYU THATOI VS SANATAN THATOI	GANESH PRASAD SAMAL VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000008/2019
31	D-CMP/7366/2024 CMP/231/2024	BHASKAR BARIK @ BHASKAR CHANDRA BARIK VS MURALIDHAR BARIK	ABHISHEK DASH VS	// A.D.J.,BARIPADA(Mayurbhanj) Fao/0000025/2022
32	D-CMP/10576/2024 CMP/232/2024	NIRMAL CH. KAR VS GANGADHAR KAR	SUKANTA KUMAR NAYAK VS	// ADDL CIVIL JUDGE (SD), KENDRAPARA CS/0000433/2013
33	D-CONTC/7681/2024 CONTC/1715/2024	HIRANMAYEE SAMAL VS ASWATHY S., I.A.S.	ADV VS	// (//
34	D-CONTC/7682/2024 CONTC/1716/2024	KARTIKESWAR BAITHARU VS	ADV. VS	// (

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35	D-CONTC/7684/2024 CONTC/1717/2024	ASWATHY S, I.A.S. ARUN MEHER VS	ADV VS	// // ()
36	D-CONTC/7685/2024 CONTC/1718/2024	ASWATHY S., I.A.S. RABINDRA NATH PRADHAN VS	ADV VS	// // ()
37	D-CONTC/7687/2024 CONTC/1719/2024	ASWATHY S., I.A.S. KISHOR BAG VS	ADV VS	// // ()
38	D-CONTC/10544/2024 CONTC/1720/2024	ASWATHY S., I.A.S. RAM CHANDRA MALLIK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
39	D-CONTC/10545/2024 CONTC/1721/2024	ANU GARG, ADDL. CHIEF SECY., PLANNING AND CONVERGENCE DEPT. SHRINIBAS RATH VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
40	D-CONTC/9033/2024 CONTC/1722/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., FOREST ENVIROMENT AND CLIMATE CHANGE DEPT. SURYA KANTA NAIK VS	DIPTIREKHA NANDA VS	// // ()
41	D-CONTC/7246/2024 CONTC/1723/2024	G. MATHIVATHANAN, I.A.S M/S. MAA SARALA AQUA INDUSTRIES, JAGATSINGHPUR VS	SWAPNA KUMAR OJHA, S.K. NAYAK VS	// // ()
42	D-CONTC/7272/2024 CONTC/1724/2024	KAUSIK BASU, EXECUTIVE DIRECTOR, INDIAN OIL CORPN. LTD., PARADIP BENUDHAR PRADHAN VS	ADV. VS	// // ()
43	D-CONTC/7275/2024 CONTC/1725/2024	ASWATHY S., I.A.S. AMARJYOTI BARIK VS	ADV. VS	// // ()
44	D-CONTC/7287/2024 CONTC/1726/2024	ASWATHY S., I.A.S. GIRINDRANATH SAHU VS	ADV. VS	// // ()
45	D-CONTC/7269/2024 CONTC/1727/2024	ASWATHY S., I.A.S. MANJULA PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // ()
		DEORANJAN KUMAR SINGH, PRINCIPAL SECY. TO GOVT., PANCHAYAT RAJ DEPT.		//

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46	D-CONTC/8522/2024 CONTC/1728/2024	MONORANJAN DASH VS ASWATHY S, I.A.S.	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
47	D-CONTC/10442/2024 CONTC/1729/2024	PRASANTI KUMARI NAYAK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
48	D-CONTC/10564/2024 CONTC/1730/2024	BHAJA KRISHNA SAHOO VS ASWATHY S, I.A.S.	ADV VS	// 0 //
49	D-CONTC/10926/2024 CONTC/1731/2024	DEBENDRA KUMAR MISHRA VS SUSHANT KUMAR DASH, DIRECTOR SECONDARY EDU., BBSR, KHORDHA	AJIT KUMAR SAMANTRAY VS	// 0 //
50	D-CONTC/8395/2024 CONTC/1732/2024	UMAKANTA PARIDA VS SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ORISSA	ADV. VS	// 0 //
51	D-CONTC/8278/2024 CONTC/1733/2024	MAMATA KUMARI PADHI VS RAMASHISH HAZRA, DIRECTOR ANIMAL HUSBANDRY AND VETERINARY SERVICES ODISHA	SANDHYARANI PANI VS	// 0 //
52	D-CONTC/8045/2024 CONTC/1734/2024	SUNARAM MARANDI VS S.ASWATHY, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/11137/2024 CONTC/1735/2024	PURNA CHANDRA MEHER VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
54	D-CONTC/11102/2024 CONTC/1736/2024	SWARAJYA KESHARI NAYAK VS ANU GARG, I.A.S.	ADV VS	// 0 //
55	D-CONTC/11099/2024 CONTC/1737/2024	SWETA DASH VS ANU GARG, I.A.S.	ADV VS	// 0 //
56	D-CONTC/9138/2024 CONTC/1738/2024	PRASANTA KUMAR BISWAL VS RAMASHIS HAZRA, DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERICES, ODISHA	ADV. VS	// 0 //
57	D-CONTC/11811/2024	NARMADA DAS	SAIBRATA RATHA	//

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	CONTC/1739/2024	VS	VS	0
		SHALINI PANDIT, I.A.S.		//
58	D-CONTC/7751/2024	BIJAY KUMAR DAS	ADV.	//
	CONTC/1740/2024	VS	VS	0
		NIBEDITA PANI, D.E.O., JAJPUR		//
59	D-CONTC/7978/2024	PRASANTA KUMAR DASH	ADV.	//
	CONTC/1741/2024	VS	VS	0
		AMULYA KUMAR PRADHAN, DISTRICT PROJECT COORDINATOR, SAMAGRA SHIKSHA		//
60	D-CONTC/7982/2024	MANAS RANJAN JENA	ADV.	//
	CONTC/1742/2024	VS	VS	0
		SUSHANTA KUMAR DASH, I.A.S.		//
61	D-CONTC/11159/2024	RANCHANA PATEL	ADV	//
	CONTC/1743/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
62	D-CONTC/11160/2024	RAJENDRA CHOUDHURY	ADV.	//
	CONTC/1744/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
63	D-CONTC/11162/2024	ANADI CHARANA PRUSETH	ADV	//
	CONTC/1745/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
64	D-CONTC/11139/2024	GOKUL MAHALING	ADV	//
	CONTC/1746/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
65	D-CONTC/11144/2024	BHUBANESWAR PRADHAN	ADV	//
	CONTC/1747/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
66	D-CONTC/11147/2024	MOTIMALA PATEL	ADV	//
	CONTC/1748/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
67	D-CONTC/11151/2024	DURGA CHARAN PATEL	ADV.	//
	CONTC/1749/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
68	D-CONTC/11152/2024	ROHITASWA NAIK	ADV	//
	CONTC/1750/2024	VS	VS	0

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69	D-CONTC/11153/2024 CONTC/1751/2024	VISHAL KUMAR DEV, I.A.S. PULIN KUMAR MEHER VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// // 0
70	D-CONTC/11154/2024 CONTC/1752/2024	BHESAJ BARIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0
71	D-CONTC/11155/2024 CONTC/1753/2024	BENUDHAR PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0
72	D-CONTC/11156/2024 CONTC/1754/2024	NABIN KISHORE PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0
73	D-CONTC/9183/2024 CONTC/1755/2024	CHANDRAKANTA PANI VS RONIT KUMAR, DY. COMNR., ROURKELA MUNICIPAL CORPN.	RABI NARAYAN BEHERA VS	// 0
74	D-CONTC/11167/2024 CONTC/1756/2024	SURENDRA KUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0
75	D-CONTC/11166/2024 CONTC/1757/2024	SUDHOWDHAN SANDHA VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0
76	D-CONTC/7127/2024 CONTC/1758/2024	SAROJBALA PANDA VS ASWATHY S, I.A.S.	ADV VS	// 0
77	D-CONTC/11165/2024 CONTC/1759/2024	PURNA CHANDRA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0
78	D-CONTC/11164/2024 CONTC/1760/2024	CHANDRAKANTI PANDEY VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0
79	D-CONTC/10763/2024 CONTC/1761/2024	ASWINI KUMAR NAYAK VS RANJAN KUMAR SAHOO, TAHASILDAR, G. UDAYAGIRI, KANDHAMAL	ADV VS	// 0

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80	D-CONTC/7066/2024 CONTC/1762/2024	RABINDRANATH MOHAPATRA VS ASWATHY S, I.A.S.	SANJIB KUMAR RATH VS	// 0 //
81	D-CONTC/11174/2024 CONTC/1763/2024	GOURANGA CHARAN MALLICK VS ASWATHY S., I.A.S.	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
82	D-CONTC/10083/2024 CONTC/1764/2024	BIJAYA KUMAR MOHANTY VS SANGRAM KESHARI PATTNAIK, DISTRICT AND SESSION JUDGE, BHADRAK	ADV. VS	// 0 //
83	D-CONTC/6598/2024 CONTC/1765/2024	RADHESHYAM AGRAWAL VS VIR VIKAM YADAV, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/5877/2024 CONTC/1766/2024	DR. PRANAB KUMAR RANA VS KANHU CHARAN DHIR, REGISTRAR UTKAL UNIVESITY, BBSR	ADV. VS	// 0 //
85	D-CONTC/5888/2024 CONTC/1767/2024	SUCHITRA KUMAR PATEL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
86	D-CONTC/11631/2024 CONTC/1768/2024	SUNIL KUMAR MOHANTA VS SATYABRATA SAHOO, ADDL. CHIEF SECY., FOREST, ENVIORNMENT AND CLIMATE CHANGE DEPT.	M/S. RABI NARAYAN NAYAK VS	// 0 //
87	D-CONTC/9599/2024 CONTC/1769/2024	ABDUL BARI VS GAVALI PRASAD HARSHAD, COLLECTOR AND D.M, SUNDARGARH	JYOTIRMAY GUPTA VS	// 0 //
88	D-CONTC/9602/2024 CONTC/1770/2024	HANDA TANTY VS GAVALI PRASAD HARSHAD, COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	JYOTIRMAY GUPTA VS	// 0 //
89	D-CONTC/5885/2024 CONTC/1771/2024	BHARAT SAHU VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
90	D-CONTC/8783/2024 CONTC/1772/2024	PARBATI MALLIK VS PABITA SAMAL, O.A.S. 1, (J.B), B.D.O, BALIANTA, KHORDHA	ADV. VS	// 0 //
91	D-CONTC/11093/2024	SAHADEV MAHANAND	TANMAY MISHRA	//

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	CONTC/1773/2024	VS SAIBANI JAGADALA	VS	() //
92	D-CONTC/9192/2024 CONTC/1774/2024	BIJAYA KUMAR PATTANAİK VS ANU GARG, I.A.S.	ADV. VS	// () //
93	D-CONTC/1768/2024 CONTC/1775/2024	KHIROD CHANDRA MALLICK VS SUBHAM SAXSENA, COLLECTOR, SAMBALPUR	M/S.ASHIS KUMAR MISHRA VS	// () //
94	D-CONTR/4816/2024 CONTR/10/2024	PEDAPENKI SESİKANTH @ P.SESİKANTH VS KEDARNATH BHOI, TAHASILDAR, PARLAKHEMUNDI	ADV. VS	//0 () //
95	D-CRLA/6261/2024 CRLA/206/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /417 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagats) Spl/0000061/2023
96	D-CRLA/6523/2024 CRLA/207/2024	SARAT PATRA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	TELKOI /47 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu) Spl/0000029/2020
97	D-CRLA/7830/2024 CRLA/208/2024	DR. HRUSİKESH TRIPATHY VS STATE OF ODISHA	DEVASHIS PANDA VS	BAIDYANATHPUR /186 /2018 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000099/2019
98	D-CRLA/7655/2024 CRLA/209/2024	K. BALAGANGADHAR VS DY SUPDT. CBI, ROURKELA	DEBA PRASAD DAS VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWA TR/0000022/2001
99	D-CRLMA/5815/2024 CRLMA/46/2024	KARUNAKAR NATH VS STATE OF ODISHA	UDIT NARAYAN JENA VS	SORO /443 /2017 J.M.F.C.,SORO(Baleshwar) ICC/0000088/2023
100	D-CRLMA/2285/2024 CRLMA/47/2024	BRUNDABAN SAHU VS STATE OF ODISHA	GADADHAR SAHOO VS	//0 ADDL. SESSION JUDGE,BALLIGUDA(KA CRA/0000046/2014
101	D-CRLMA/6263/2024 CRLMA/48/2024	TANKADHAR MISHRA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	MANGALA BAG /117 /2011 () //
102	D-CRLMA/7438/2024 CRLMA/49/2024	DILIP KUMAR SAHU VS	ADV. VS	//0 J.M.F.C.,ANGUL(Anugul)

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103	D-CRLMC/6062/2024 CRLMC/792/2024	STATE OF ODISHA SUSANTA KUMAR BEHERA VS	RAJIB LOCHAN PATTNAIK VS	ICC/0000154/2019 MUDULIPODA /22 /2020 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000591/2020
104	D-CRLMC/6302/2024 CRLMC/793/2024	STATE OF ODISHA KUDINGI KRISHNA RAJU VS	PRASANNA KUMAR MISHRA VS	GUNUPUR /140 /2017 ASST. SESSIONS JUDGE,GUNUPUR(Rayachoti) GR/0000253/2017
105	D-CRLMC/6998/2024 CRLMC/794/2024	STATE OF ODISHA K.SANKAR @ SHANKAR REDDY @ K. SAHAK R REDDY VS	DIBYA JYOTI ASHOO VS	GOPALPUR /140 /2019 ASST.SESSIONS JUDGE,GANJAM AT BEHERA ST/0000126/2021
106	D-CRLMC/7811/2024 CRLMC/795/2024	STATE OF ODISHA DIPSRI DAS VS	PULAKESH MOHANTY VS	LALBAG /278 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001338/2021
107	D-CRLMC/4707/2024 CRLMC/796/2024	STATE OF ODISHA JASHA KULTIA @ JASHAKETAN NAIK VS	GOURA HARIJAN VS	NARLA /107 /2013 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) GR/0000222/2013
108	D-CRLMC/7263/2024 CRLMC/797/2024	STATE OF ODISHA K.SANKAR VS	RESHMA BEHERA VS	MAHILA (BERHAMPUR) /24 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000360/2023
109	D-CRLMC/6092/2024 CRLMC/798/2024	STATE OF ODISHA PADMA CHARAN NAIK VS	DINESH RAY VS	BORIGUMMA /70 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000056/2023
110	D-CRLMC/7398/2024 CRLMC/799/2024	STATE OF ODISHA SUSHANT KUMAR PARIDA VS	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /12 /2016 PRESIDING OFFICER,DESIGNATED COURT CT/0000103/2023
111	D-CRLMC/7133/2024 CRLMC/800/2024	STATE OF ODISHA GURUPRASAD NAYAK VS	RAJAT KU PANDA VS	Maitri Vihar PS /75 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR CMC/0000066/2023
112	D-CRLMC/7091/2024 CRLMC/801/2024	STATE OF ODISHA MIR TAIMUR VS	PARTHA SARATHI DAS VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) 2(B)CC/0000004/2023
113	D-CRLMC/7136/2024 CRLMC/802/2024	STATE OF ODISHA PRATIMA SAHOO VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	Maitri Vihar PS /75 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR CMC/0000067/2023

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114	D-CRLMC/6958/2024 CRLMC/803/2024	BHARAT CHANDRA SAHOO@TIMA VS STATE OF ODISHA	RAMANIKANTA PATTNAIK VS	HARICHANDANPUR /97 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000215/2022
115	D-CRLMC/6602/2024 CRLMC/804/2024	SUKANTA KUMAR PATRA@ SUKANTA PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /22 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000073/2023
116	D-CRLMC/7112/2024 CRLMC/805/2024	ADEI @ SUKANTA MALLIK @ SUKANT KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /103 /2016 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000052/2016
117	D-CRLMC/7383/2024 CRLMC/806/2024	M/S. SARALA MADAN INFRASTRUCTUERE PROJECTS LTD. VS SANJEEB KUMAR BISWAL	B.B. CHAMPATIRAY VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000005/2024
118	D-CRLMC/7384/2024 CRLMC/807/2024	M/S. SARALA MADAN INFRASTRUCTUERE PROJECTS LTD. VS SANJEEB KUMAR BISWAL	B.B.CHAMPATIRAY VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000006/2024
119	D-CRLMC/7385/2024 CRLMC/808/2024	M/S. SARALA MADAN INFRASTRUCTUERE PROJECTS LTD. VS SANJEEB KUMAR BISWAL	B.B. CHAMPATIRAY VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000007/2024
120	D-CRLMC/7393/2024 CRLMC/809/2024	PITARA PRADHAN @ PITAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C.,DARINGBADI(Kandhamal) ICC/0000002/2005
121	D-CRLMC/6005/2024 CRLMC/810/2024	MIR RAJA ALLI VS STATE OF ORISSA	ANIRUDHA DAS VS	BOLANGIR TOWN /404 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000038/2022
122	D-CRLMC/6355/2024 CRLMC/811/2024	RIMA RAY VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SORO /253 /2021 J.M.F.C.,SORO(Baleshwar) ICC/0000127/2021
123	D-CRLMC/7390/2024 CRLMC/812/2024	AKHAYA KUMAR NAYAK VS SWARUPA SUBHADARSHINI DUTTA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000047/2023
124	D-CRLMP/7816/2024 CRLMP/391/2024	BILAS BRICKS AND IRON PVT. LTD., SUNDARGARH VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	RAJGANGPUR /25 /2024 () //
125	D-CRLMP/6760/2024	SK ISMILE	GOUTAM CHARAN ROUT	/ /0

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	CRLMP/392/2024	VS IIC CHOUDWAR POLICE STATION, CUTTACK	VS	() //
126	D-CRLMP/7271/2024 CRLMP/393/2024	ALOK KUMAR BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
127	D-CRLMP/6225/2024 CRLMP/394/2024	LAXMIPRIYA SETHI VS STATE OF ODISHA	SAROJ MOHARANA VS	RAGHUNATHPUR /216 /2023 () //
128	D-CRLMP/7451/2024 CRLMP/395/2024	SANJUKTA SAHOO VS STATE OF ODISHA	MANAS RANJAN PANDA VS	/ /0 () //
129	D-CRLMP/7525/2024 CRLMP/396/2024	CHAKRADHAR KHUAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ /0 () //
130	D-CRLMP/7421/2024 CRLMP/397/2024	SONU NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	BADAGODA P.S. /481 /2023 () //
131	D-CRLMP/7098/2024 CRLMP/398/2024	SUHANA KAWSAR VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /283 /2022 () //
132	D-CRLMP/7017/2024 CRLMP/399/2024	MIR DAYAN VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	/ /0 () //
133	D-CRLMP/7386/2024 CRLMP/400/2024	SITAKANTA MOHAPATRA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/ /0 () //
134	D-CRLMP/7259/2024 CRLMP/401/2024	USHARANI MAHARANA VS CHANDAN KUMAR MAHARANA	MRUTYUNJAYA MAHARANA VS	/ /0 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000026/2023
135	D-CRLMP/5662/2024 CRLMP/402/2024	KARTIK KUMAR SATAPATHY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	KENDRAPARA SADAR /828 /2023 () //
136	D-CRLMP/1863/2024 CRLMP/403/2024	CHANDRAKANTA JENA @ SIBA VS	BANSHIDHAR SATAPATHY VS	/ /0 ()

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137	D-CRLMP/6827/2024 CRLMP/404/2024	STATE OF ODISHA KHIROD CH MALICK VS	ASHIS KUMAR MISHRA VS	// //0 ()
138	D-CRLREV/7229/2024 CRLREV/112/2024	STATE OF ODISHA JIVAN BIKASH PATI VS	SHYAMANANDA JENA VS	// JAJPUR TOWN /324 /2022 ADHOC ADDL. DIST. AND SESSIONS JU
139	D-CRLREV/5909/2024 CRLREV/113/2024	STATE OF ODISHA ANIMESH PANI VS	ABHAS MOHANTY VS	Spl/0000115/2022 RAGHUNATHPALI /322 /2023 A.D.J.,SUNDARGARH(Sundargarh)
140	D-CRLREV/7661/2024 CRLREV/114/2024	STATE OF ODISHA BIKRAM KANHAR VS	SATYA RANJAN MULIA VS	CRA/0000002/2024 GOCHHAPADA /14 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
141	D-CRP/7988/2024 CRP/11/2024	STATE OF ODISHA RANKANATH KHANDEI VS	AMITAV TRIPATHY VS	MISCA/0000665/2023 // JUDGE, FAMILY COURT, BOUDH(Baudh
142	D-FAO/6143/2024 FAO/77/2024	SANTOSINI KHANDEI THE NEW INDIA ASSURANCE CO. LTD. VS	S.E.HAQUE VS	GUAP/0000007/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
143	D-FAO/6160/2024 FAO/78/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. LTD. VS	S.E.HAQUE VS	Oa/0000026/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBA
144	D-FAO/6167/2024 FAO/79/2024	UNION OF INDIA NEW INDIA ASSURANCE CO. LTD. VS	S.E.HAQUE VS	Oa/0000033/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBA
145	D-FAO/6156/2024 FAO/80/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E.HAQUE VS	Oa/0000040/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBA
146	D-FAO/6148/2024 FAO/81/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E.HAQUE VS	Oa/0000032/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBA
147	D-FAO/6152/2024 FAO/82/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E.HAQUE VS	Oa/0000030/2005 // RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000031/2005

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148	D-FAO/6101/2024 FAO/83/2024	NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000011/2005
149	D-FAO/6099/2024 FAO/84/2024	THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000008/2005
150	D-FAO/6098/2024 FAO/85/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR VS UNION OF INDIA	S.K.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000010/2005
151	D-FAO/6096/2024 FAO/86/2024	THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000012/2005
152	D-FAO/6097/2024 FAO/87/2024	THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000009/2005
153	D-FAO/6142/2024 FAO/88/2024	NEW INDIA ASSURANCE CO.LTD., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000027/2005
154	D-FAO/6141/2024 FAO/89/2024	THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000025/2005
155	D-FAO/6140/2024 FAO/90/2024	THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000024/2005
156	D-FAO/6139/2024 FAO/91/2024	NEW INDIA ASSURANCE CO.LTD., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000023/2005
157	D-FAO/6137/2024 FAO/92/2024	THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000021/2005
158	D-FAO/6136/2024 FAO/93/2024	NEW INDIA ASSURANCE CO.LTD., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000020/2005
159	D-FAO/6168/2024	NEW INDIA ASSURANCE CO. LTD.	S.E.HAQUE	//

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	FAO/94/2024	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000036/2005
160	D-FAO/6172/2024 FAO/95/2024	NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000039/2005
161	D-JCRLA/8017/2024 JCRLA/33/2024	CHILU @ SANJEEV KUMAR PRUSTY VS STATE OF ODISHA	ADV. VS	GHASIPURA /51 /2019 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000042/2019
162	D-JCRLA/8018/2024 JCRLA/34/2024	DEBASISH DASH VS STATE OF ODISHA	ADV. VS	NANDIPADA /123 /2020 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000008/2021
163	D-JCRLA/8021/2024 JCRLA/35/2024	RAMESWAR @ SANKAI MURMU VS STATE OF ODISHA	ADV. VS	TIRING /29 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000037/2023
164	D-JCRLA/8023/2024 JCRLA/36/2024	KRUSHNA CHANDRA KISAN VS STATE OF ODISHA	ADV. VS	SUNDARGARH SADAR /169 /2019 A.D.J.,SUNDARGARH(Sundargarh) ST/0000002/2020
165	D-JCRLA/8024/2024 JCRLA/37/2024	SURU NETI VS STATE OF ODISHA	ADV. VS	BHASMA /85 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000053/2021
166	D-JCRLA/8022/2024 JCRLA/38/2024	HIMANSHU BHANDARI VS STATE OF ODISHA	ADV. VS	EOW,BHUBANESWAR /2 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000004/2023
167	D-JCRLA/8025/2024 JCRLA/39/2024	DANARDAN @DANAR BEHERA VS STATE OF ODISHA	ADV. VS	MARINE PS SONAPUR /1 /2020 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000005/2020
168	D-JCRLA/8026/2024 JCRLA/40/2024	MUNA SAHU VS STATE OF ODISHA	ADV. VS	BADABAZAR /9 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000013/2023
169	D-JCRLA/8028/2024 JCRLA/41/2024	CHHOTA @ RAMJEET TUDU VS STATE OF ODISHA	ADV. VS	BISOI /135 /2021 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000031/2022
170	D-MACA/8649/2024 MACA/151/2024	SURU MUNDA VS	M/S. SUJATA JENA VS	// 1ST MACT, DEOGARH(Debagarh)

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171	D-MACA/9478/2024 MACA/152/2024	RAMJI BHABANI SINGH BAGHEL CHINKU TADA VS KALIA JENA	AMIYA KUMAR MOHANTY VS	Mac/0000054/2019 // 4TH M.A.C.T.,BHUBANESWAR(Khordha)
172	D-MATA/11161/2024 MATA/76/2024	REENA NANDA VS ROHIT KUMAR MOHAPATRA	MANORANJAN MISHRA VS	Mac/0000184/2018 // JUDGE,FAMILY COURT,JAGATSINGPUR
173	D-MATA/7374/2024 MATA/77/2024	PUTULI JOSHI @ MAHAPATRA VS SANJAYA KUMAR MAHAPATRA	BIBHUTI BHUSAN MISHRA VS	CP/0000010/2016 // JUDGE, FAMILY COURT, BOUDH(Baudh)
174	D-RPFAM/8869/2024 RPFAM/60/2024	GOURANGA CHARAN SETHY VS SRIMATI RANJUKTA SETHY	PARTHA SARATHI DAS VS	CP/0000035/2022 // JUDGE FAMILY COURT, KEONJHAR(Keonjhar)
175	D-RSA/8762/2024 RSA/58/2024	MANFUL PRADHAN VS BAIDEHI BEHERA	PABITRA KUMAR NAYAK VS	Crp/0000077/2019 // A.D.J.,KUCHINDA(Sambalpur)
176	D-RVWPET/11256/2024 RVWPET/31/2024	PURNANANDA BEHERA VS STATE OF ODISHA	ADV VS	RFA/0000001/2023 // ()
177	D-RVWPET/6378/2024 RVWPET/32/2024	SHREYA ASSOCIATES, ODISHA VS STATE OF ODISHA	ADV. VS	// // ()
178	D-TRP(C)/11028/2024 TRP(C)/70/2024	BHAGYADHAR DASH VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// // CIVIL JUDGE (SD),JAJPUR(Jajapur)
179	D-TRP(C)/9873/2024 TRP(C)/71/2024	SUNANDA PATRA VS SURYA NARAYAN SUBUDHI	SHIB SHANKAR MOHANTY VS	CS/0000008/2018 // JUDGE FAMILY COURT, BHAWANIPATNA
180	D-TRP(C)/9910/2024 TRP(C)/72/2024	PUSPALATA SRICHANDAN VS DEEPAK KUMAR SRICHANDAN	SAROJ KUMAR PADHI VS	CP/0000012/2024 // JUDGE FAMILY COURT,PURI(Puri)
181	D-WA/10886/2024 WA/331/2024	STATE OF ODISHA VS NARAYAN PATI	PRADEEP KUMAR ROUT, A.G.A. VS	CP/0000082/2022 // () //

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182	D-WA/10431/2024 WA/332/2024	STATE OF ODISHA VS CHAIRMAN , SCHOOL MANAGEMENT COMMITTEE OF KHIRANG PRIMARY SCHOOL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
183	D-WA/10838/2024 WA/333/2024	STATE OF ODISHA VS DR. NIRUPAMA THANAPATI	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
184	D-WA/10837/2024 WA/334/2024	STATE OF ODISHA VS KRUSHNA CHANDRA BARIK	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
185	D-WA/10688/2024 WA/335/2024	STATE OF ODISHA VS SURENDRA KUMAR BEHURIA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
186	D-WA/10800/2024 WA/336/2024	STATE OF ODISHA VS SAROJ KUMAR DWARI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
187	D-WA/10870/2024 WA/337/2024	STATE OF ODISHA VS HALADHAR ROUT	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
188	D-WA/11531/2024 WA/338/2024	SUCHITRA ROUL @ BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
189	D-WA/10662/2024 WA/339/2024	STATE OF ODISHA VS DR. BASANTA KUMAR PATASANI	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
190	D-WA/11045/2024 WA/340/2024	DR. PRAVABATI KAR VS STATE OF ODISHA	SURENDRA NATH KAR VS	// 0 //
191	D-WA/10734/2024 WA/341/2024	STATE OF ODISHA VS DAMBARUDHAR NAYAK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
192	D-WA/10796/2024 WA/342/2024	STATE OF ODISHA VS CHINARI SIBAJI SUBUDHI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
193	D-WA/10770/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

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	WA/343/2024	VS RAMESH CHANDRA PATTANAYAK	VS	0 //
194	D-WA/10758/2024 WA/344/2024	STATE OF ODISHA VS ASHOK KUMAR DWARI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
195	D-WA/10736/2024 WA/345/2024	STATE OF ODISHA VS BIBHUTI RANJAN PANDA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
196	D-WA/10723/2024 WA/346/2024	STATE OF ODISHA VS JANMEJAYA NAIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
197	D-WA/10714/2024 WA/347/2024	STATE OF ODISHA VS DHARANIDHAR JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
198	D-WA/10474/2024 WA/348/2024	PRESIDENT, SANJAY MEMORIAL INSTITUTE OF TECHNOLOGY(SMIT), GANJAM VS RAMA RANJAN PANDA	HARIPAD MOHANTY VS	// 0 //
199	D-WP(C)/8627/2024 WP(C)/6167/2024	PARSURAM MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
200	D-WP(C)/10126/2024 WP(C)/6168/2024	SESHADEB HOTA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
201	D-WP(C)/10818/2024 WP(C)/6169/2024	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
202	D-WP(C)/9365/2024 WP(C)/6170/2024	AMRUTI BEHERA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
203	D-WP(C)/11062/2024 WP(C)/6171/2024	M/S ASHIRBAD HEALTHCARE, VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
204	D-WP(C)/11394/2024 WP(C)/6172/2024	KAILASH CHANDRA KAR VS	NIRANJAN BISWAL VS	// 0

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205	D-WP(C)/10814/2024 WP(C)/6173/2024	STATE OF ODISHA MAHANI DEI VS	PRAVASH CHANDRA JENA VS	// // 0
206	D-WP(C)/5747/2024 WP(C)/6174/2024	STATE OF ODISHA KISHORE CHANDRA PADHI VS	ASHOK KUMAR PRADHAN VS	// // 0
207	D-WP(C)/11222/2024 WP(C)/6175/2024	SAMBARI NAHAK MUKHTAR KHAN VS	ABHISHEK MOHANTY VS	// // 0
208	D-WP(C)/11087/2024 WP(C)/6176/2024	STATE OF ODISHA REBATI MAHALA VS	AMBUJA BANDHU PARIDA VS	// // 0
209	D-WP(C)/10429/2024 WP(C)/6177/2024	STATE OF ODISHA APARNA JENA VS	SATYANARAYAN MISHRA VS	// // 0
210	D-WP(C)/11237/2024 WP(C)/6178/2024	STATE OF ODISHA SUDHANSU KUMAR PRADHAN VS	BISWABIHARI MOHANTY VS	// // 0
211	D-WP(C)/11303/2024 WP(C)/6179/2024	STATE OF ODISHA TAMALA PATRO VS	SANJIB MOHANTY VS	// // 0
212	D-WP(C)/9396/2024 WP(C)/6180/2024	STATE OF ODISHA PATTAMUNDAI RAJNAGAR BIKASH PARISHAD, PATTAMUNDAI VS	SAROJ KUMAR BHUYAN VS	// // 0
213	D-WP(C)/8205/2024 WP(C)/6181/2024	STATE OF ODISHA UNION OF INDIA VS	DIPTI RANJAN BHOKTA VS	// // 0
214	D-WP(C)/8634/2024 WP(C)/6182/2024	SATYANANDA NAYAK SUBHASHREE APARAJITA BEHERA VS	SAMEER KUMAR DAS VS	// // 0
215	D-WP(C)/11253/2024 WP(C)/6183/2024	STATE OF ODISHA MANJULA SANDHA VS	SANJIB MOHANTY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/11259/2024 WP(C)/6184/2024	PURNA CHANDRA NAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
217	D-WP(C)/9570/2024 WP(C)/6185/2024	SONAL KABI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
218	D-WP(C)/5746/2024 WP(C)/6186/2024	NALINI PRABHA SAHU VS KOKA NARAYAN RAO	ASHOK KUMAR PRADHAN VS	// 0 //
219	D-WP(C)/8639/2024 WP(C)/6187/2024	ANTARYAMI DAS VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION.	SANDHYARANI PANI VS	// 0 //
220	D-WP(C)/8647/2024 WP(C)/6188/2024	PRINCIPAL, NAYANAMANI WOMEN'S HIGHER SECONDARY SCHOOL, BHADRAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	D-WP(C)/11049/2024 WP(C)/6189/2024	DUSHASAN BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
222	D-WP(C)/9452/2024 WP(C)/6190/2024	GURUDEV DALAI VS STATE OF ODISHA	GUNAKAR MISHRA VS	// 0 //
223	D-WP(C)/5480/2024 WP(C)/6191/2024	DR. JIDIGUNTHA APPA RAO VS TAI RANGAMANI	ASHOK KUMAR PRADHAN VS	// 0 //
224	D-WP(C)/10410/2024 WP(C)/6192/2024	MAMATARANI TRIPATHY VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
225	D-WP(C)/10419/2024 WP(C)/6193/2024	PURUSOTTAM NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
226	D-WP(C)/10904/2024 WP(C)/6194/2024	AZAD CLUB, KALAHANDI VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
227	D-WP(C)/8291/2024	MD. ASFAR ALI	TRILOCHAN BARIK	//

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	WP(C)/6195/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8452/2024 WP(C)/6196/2024	JOSHI TRADERS, NAYAGARH VS R.T.O.NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
229	D-WP(C)/9770/2024 WP(C)/6197/2024	DAYANIDHI MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
230	D-WP(C)/10918/2024 WP(C)/6198/2024	SRIHARI CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
231	D-WP(C)/9808/2024 WP(C)/6199/2024	PUSPAKETU PANDA VS ODISHA GRAMYA BANK, KHANDAGIRI	AJAY KUMAR NAYAK VS	// 0 //
232	D-WP(C)/9649/2024 WP(C)/6200/2024	SUBRATA KUMAR TRIPATY VS REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR	RABINDRA KUMAR PATNAIK VS	// 0 //
233	D-WP(C)/5296/2024 WP(C)/6201/2024	PRAMOD CHANDRA BHOI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
234	D-WP(C)/11000/2024 WP(C)/6202/2024	BOUDH DISTILLERY PVT. LTD., TITRIKATA, BOUDH VS SUPTD. EXCISE, BOUDH	AMITABH MISHRA VS	// 0 //
235	D-WP(C)/11022/2024 WP(C)/6203/2024	SARADA PRASAD DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
236	D-WP(C)/6190/2024 WP(C)/6204/2024	NIRANJAN DASH VS THE COLLECTOR, KHURDA	ATMAJIT MANMITH DAS VS	// 0 //
237	D-WP(C)/9725/2024 WP(C)/6205/2024	BHABANI SHANKAR PRADHAN VS COLLECTOR CUM D.M CUTTACK	KAILASH CHANDRA SAHOO VS	// 0 //
238	D-WP(C)/9866/2024 WP(C)/6206/2024	SUJIT KUMAR CHAKRABORTY VS	RANJIT MOHANTY VS	// 0

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239	D-WP(C)/9336/2024 WP(C)/6207/2024	STATE OF ODISHA RAGHUNATH PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	D-WP(C)/10389/2024 WP(C)/6208/2024	STATE OF ODISHA SUSHIL KUMAR DEHURY VS	SUBHADUTTA ROUSTRAY VS	// // 0
241	D-WP(C)/10124/2024 WP(C)/6209/2024	STATE OF ODISHA RAMESH PATTAYAT VS	BISWAJIT MOHAPATRA VS	// // 0
242	D-WP(C)/11777/2024 WP(C)/6210/2024	STATE OF ODISHA SUGYNANI PANIGRAHI VS	OM PRAKASH SAHU VS	// // 0
243	D-WP(C)/10573/2024 WP(C)/6211/2024	STATE OF ODISHA KAILASH CHANDRA CHAND VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	D-WP(C)/9655/2024 WP(C)/6212/2024	STATE OF ODISHA PARTHA SARATHI AYACH VS	SANTOSH KUMAR DWIVEDY VS	// // 0
245	D-WP(C)/10915/2024 WP(C)/6213/2024	COLLECTOR, KHURDA NABAKRUSHNA MAHAPATRA VS	SAILABALA JENA VS	// // 0
246	D-WP(C)/10916/2024 WP(C)/6214/2024	STATE OF ODISHA BARBIL WORKERS UNION, KEONJHAR VS	SOUMYA MISHRA VS	// // 0
247	D-WP(C)/10954/2024 WP(C)/6215/2024	THE REGIONAL PROVIDENT FUND COMMNR., KEONJHAR SUPERINTENDING ENGINEER,RURAL WORKS DIVISION,JAGATSINGHPUR VS	SHAKTI PRASAD PANDA,A.G.A VS	// // 0
248	D-WP(C)/10109/2024 WP(C)/6216/2024	ASSISTANT PROVIDENT FUND COMMISSIONER(COMPLIANCE),GOVT OF INDIA PARSURAM MAHANTA VS	AJAY KUMAR TRIPATHY VS	// // 0
249	D-WP(C)/9859/2024 WP(C)/6217/2024	STATE OF ODISHA RAKESH KUMAR SETHI VS	DR.PURUSOTTAM CHULI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/10331/2024 WP(C)/6218/2024	LAXMINARAYAN DAS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
251	D-WP(C)/10532/2024 WP(C)/6219/2024	SAROJ KUMAR MISHRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
252	D-WP(C)/8905/2024 WP(C)/6220/2024	PRASANNA KUMAR PANI VS STATE OF ODISHA	SUBASH MANSINGH VS	// 0 //
253	D-WP(C)/11224/2024 WP(C)/6221/2024	RASMI REKHA SWAIN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
254	D-WP(C)/10115/2024 WP(C)/6222/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
255	D-WP(C)/11225/2024 WP(C)/6223/2024	PRANATI DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
256	D-WP(C)/8734/2024 WP(C)/6224/2024	GAYADHAR SUNA VS UNION OF INDIA	SUJAY SHANKER SINGHDEO VS	// 0 //
257	D-WP(C)/11828/2024 WP(C)/6225/2024	DR. PAYAL AGRAWAL VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
258	D-WP(C)/10188/2024 WP(C)/6226/2024	NAGEN CHANDRA MISHRA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD, OMFED, BBSR	SUVALAXMI DEVI VS	// 0 //
259	D-WP(C)/10130/2024 WP(C)/6227/2024	PRADEEP KUMAR BEHERA VS DIST. JUDGE CUM DISCIPLINARY AUTHORITY, JAJPUR	BISWAJIT MOHAPATRA VS	// 0 //
260	D-WP(C)/9988/2024 WP(C)/6228/2024	MIHIR TRIPATHY VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
261	D-WP(C)/11376/2024	NAYAN KUMAR RAHA	SAIBRATA RATH	//

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	WP(C)/6229/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11287/2024 WP(C)/6230/2024	RABINDRANATH HATI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
263	D-WP(C)/9933/2024 WP(C)/6231/2024	VIKRAMADITYA MISHRA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BBSR	SUVALAXMI DEVI VS	// 0 //
264	D-WP(C)/10858/2024 WP(C)/6232/2024	DEBASHIS CHOUDHURY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
265	D-WP(C)/11226/2024 WP(C)/6233/2024	NIHAR RANJAN PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
266	D-WP(C)/9688/2024 WP(C)/6234/2024	DR. H. PARTHA SARATHI PATRA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
267	D-WP(C)/11402/2024 WP(C)/6235/2024	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
268	D-WP(C)/11302/2024 WP(C)/6236/2024	BRAHMANANDA BEHERA VS B.M, KOTAK MAHINDRA BANK LTD, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
269	D-WP(C)/11389/2024 WP(C)/6237/2024	M/S. DEEPAK STEEL AND POWER LTD. VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
270	D-WP(C)/11292/2024 WP(C)/6238/2024	GITANJALI BEHERA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
271	D-WP(C)/11431/2024 WP(C)/6239/2024	DWARU PATRA VS UNION OF INDIA	PRASANNA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/11791/2024 WP(C)/6240/2024	MRUTYUNJAYA MEHER VS	PREETAM MISHRA VS	// 0

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273	D-WP(C)/11219/2024 WP(C)/6241/2024	PRINCIPAL BIRMAHARAJPUR COLLEGE, SONEPUR RATNADIPA JETHY @ PARIDA VS PRABIR PARIDA	BANSHIDHAR BAUG VS	// // 0 //
274	D-WP(C)/10813/2024 WP(C)/6242/2024	BHARATI PATTANAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
275	D-WP(C)/11178/2024 WP(C)/6243/2024	BHAKALU RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
276	D-WP(C)/10808/2024 WP(C)/6244/2024	PUSPALATA TADA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
277	D-WP(C)/11180/2024 WP(C)/6245/2024	DHARAN SINGH AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
278	D-WP(C)/10139/2024 WP(C)/6246/2024	GOLEKHA GADANAYAK VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
279	D-WP(C)/11188/2024 WP(C)/6247/2024	CHUNULAL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
280	D-WP(C)/10580/2024 WP(C)/6248/2024	AKSHAYA KUMAR PATTANAİK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
281	D-WP(C)/11185/2024 WP(C)/6249/2024	DRUPA SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
282	D-WP(C)/11182/2024 WP(C)/6250/2024	HUMANA AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
283	D-WP(C)/11619/2024 WP(C)/6251/2024	M/S SAHOO FOODS AND BEVERAGE, SUNDARGARH VS NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	MADHABLAL AGARWAL VS	// 0 //

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284	D-WP(C)/11448/2024 WP(C)/6252/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
285	D-WP(C)/9558/2024 WP(C)/6253/2024	SUSANTA KUMAR DALAI VS STATE OF ODISHA	SAROJ KUMAR MOHANTY VS	// 0 //
286	D-WP(C)/10216/2024 WP(C)/6254/2024	MADHUSUDAN MALLIKA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
287	D-WP(C)/11294/2024 WP(C)/6255/2024	SK.FIROZ ALI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
288	D-WP(C)/11795/2024 WP(C)/6256/2024	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
289	D-WP(C)/11384/2024 WP(C)/6257/2024	DR. SMITA SATPATHY VS GOVT. OF ODISHA	NIROD KUMAR SAHOO VS	// 0 //
290	D-WP(C)/11383/2024 WP(C)/6258/2024	INDRAJIT DE VS UNION OF INDIA	PARTHA MUKHERJI VS	// 0 //
291	D-WP(C)/11796/2024 WP(C)/6259/2024	JANANI BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
292	D-WP(C)/11440/2024 WP(C)/6260/2024	BHAJARAM NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	D-WP(C)/11295/2024 WP(C)/6261/2024	SK.FIROZ ALI VS R.T.O.BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
294	D-WP(C)/7756/2024 WP(C)/6262/2024	RAJENDRA JEE VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
295	D-WP(C)/11714/2024	PRAFULLA KUMAR MOHAPATRA	PRABODHA CHANDRA NAYAK	//

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	WP(C)/6263/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/11688/2024 WP(C)/6264/2024	GANESHRAM SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
297	D-WP(C)/11866/2024 WP(C)/6265/2024	CHIEF COMMERCIAL MANAGER(FS) EAST COAST RAILWAY, BBSR VS M/S GIMPEX LTD. BBSR	PRASANNA KUMAR PARHI VS	// 0 //
298	D-WP(C)/11513/2024 WP(C)/6266/2024	SUSANTA KUMAR MAITY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/11581/2024 WP(C)/6267/2024	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
300	D-WP(C)/11252/2024 WP(C)/6268/2024	UNION OF INDIA VS UNITED CONSTRUCTION, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
301	D-WP(C)/11685/2024 WP(C)/6269/2024	DURBADAL BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
302	D-WP(C)/11644/2024 WP(C)/6270/2024	M/S. FORTUNE GROUP, BHADRAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
303	D-WP(C)/11679/2024 WP(C)/6271/2024	BAIDYANATH RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
304	D-WP(C)/11458/2024 WP(C)/6272/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
305	D-WP(C)/11683/2024 WP(C)/6273/2024	MINI RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
306	D-WP(C)/11810/2024 WP(C)/6274/2024	M/S. SIDHARTH CONSTRUCTION AND TRADING PVT. LTD.CUTTACK VS	ANUP NARAYAN MOHANTY VS	// 0

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307	D-WP(C)/11514/2024 WP(C)/6275/2024	THE COMMNR. OF COMMERCIAL TAXES, CUTTACK NATABAR LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
308	D-WP(C)/11701/2024 WP(C)/6276/2024	SARASWATI CHALAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
309	D-WP(C)/11870/2024 WP(C)/6277/2024	M/S. ROSMERTA TECHNOLOGIES LTD. NEW DELHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
310	D-WP(C)/11115/2024 WP(C)/6278/2024	SISIR KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
311	D-WP(C)/11698/2024 WP(C)/6279/2024	DEBA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
312	D-WP(C)/11190/2024 WP(C)/6280/2024	HARERAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
313	D-WP(C)/11103/2024 WP(C)/6281/2024	KELU CHARAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
314	D-WP(C)/11140/2024 WP(C)/6282/2024	KARTIK AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
315	D-WP(C)/11453/2024 WP(C)/6283/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
316	D-WP(C)/11695/2024 WP(C)/6284/2024	MALATI SA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
317	D-WP(C)/11114/2024 WP(C)/6285/2024	NIRANJAN BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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318	D-WP(C)/11748/2024 WP(C)/6286/2024	GOBARDHAN BARADA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
319	D-WP(C)/11588/2024 WP(C)/6287/2024	BALAKRUSHNA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
320	D-WP(C)/11675/2024 WP(C)/6288/2024	DAMO KHANDPAN VS PUSPANJALI KHOSAL @ KONDPAN	AGNIHOTRA SAHU VS	// 0 //
321	D-WP(C)/11682/2024 WP(C)/6289/2024	PADMATOLA RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
322	D-WP(C)/11741/2024 WP(C)/6290/2024	SISIR KUMAR CHHATOI VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
323	D-WP(C)/11109/2024 WP(C)/6291/2024	NARAYAN MOHAPTRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
324	D-WP(C)/11746/2024 WP(C)/6292/2024	RABI NARAYAN MISHRA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
325	D-WP(C)/11696/2024 WP(C)/6293/2024	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
326	D-WP(C)/11735/2024 WP(C)/6294/2024	PREMANATH SETHY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
327	D-WP(C)/11106/2024 WP(C)/6295/2024	DILLIP KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/11690/2024 WP(C)/6296/2024	NANDA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
329	D-WP(C)/11864/2024	SIVLAL PANDA	KISHORE KUMAR MISHRA	//

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	WP(C)/6297/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/11860/2024 WP(C)/6298/2024	GAJENDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
331	D-WP(C)/11737/2024 WP(C)/6299/2024	BILASH CHANDRA PRADHAN VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
332	D-WP(C)/11703/2024 WP(C)/6300/2024	UPENDRA SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
333	D-WP(C)/11740/2024 WP(C)/6301/2024	AKSHAYA KUMAR BISWAL VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
334	D-WP(C)/11663/2024 WP(C)/6302/2024	BAIDYANATH RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
335	D-WP(C)/11667/2024 WP(C)/6303/2024	MAKUNDA RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
336	D-WP(C)/11745/2024 WP(C)/6304/2024	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
337	D-WP(C)/11320/2024 WP(C)/6305/2024	ANIL KUMAR KARN VS UNION OF INDIA	MOHIT AGARWAL VS	// 0 //
338	D-WP(C)/11104/2024 WP(C)/6306/2024	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
339	D-WP(C)/11692/2024 WP(C)/6307/2024	GANESHRAM SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
340	D-WP(C)/11674/2024 WP(C)/6308/2024	RAJARAM RANA VS	SALAUDDIN KHAN VS	// 0

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341	D-WP(C)/11073/2024 WP(C)/6309/2024	STATE OF ODISHA GAGAN SABAR VS	KABIRAJ PRADHAN VS	// // 0
342	D-WP(C)/9032/2024 WP(C)/6310/2024	STATE OF ODISHA AMARESH KUMAR SINGH VS	ARUN KUMAR PATRA VS	// // 0
343	D-WP(C)/11670/2024 WP(C)/6311/2024	STATE OF ODISHA JOGESWAR RANA VS	SALAUDDIN KHAN VS	// // 0
344	D-WP(C)/11616/2024 WP(C)/6312/2024	STATE OF ODISHA SITARAM BARIK VS	PRABODHA CHANDRA NAYAK VS	// // 0
345	D-WP(C)/10931/2024 WP(C)/6313/2024	UNION OF INDIA BHASKAR PANIGRAHI VS	SANTOSH KUMAR MAHANTY VS	// // 0
346	D-WP(C)/10698/2024 WP(C)/6314/2024	STATE OF ODISHA RAJEEB LOCHAN MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
347	D-WP(C)/10696/2024 WP(C)/6315/2024	STATE OF ODISHA RANJITA MOHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
348	D-WP(C)/8177/2024 WP(C)/6316/2024	STATE OF ODISHA NATIONAL LAW UNIVERSITY, CUTTACK VS	SASWAT KUMAR ACHARYA VS	// // 0
349	D-WP(C)/10694/2024 WP(C)/6317/2024	CENTRAL BOARDS OF DIRECT TAXES, NEW DELHI ABHAYA KUMAR DAS VS	BANSHIDHAR SATAPATHY VS	// // 0
350	D-WP(C)/10691/2024 WP(C)/6318/2024	STATE OF ODISHA RASHMI REKHA MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
351	D-WP(C)/10689/2024 WP(C)/6319/2024	STATE OF ODISHA MANAS RANJAN MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/11515/2024 WP(C)/6320/2024	RANJIT KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/11814/2024 WP(C)/6321/2024	RAMESH JHANKAR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
354	D-WP(C)/11195/2024 WP(C)/6322/2024	SUBUNDI AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
355	D-WP(C)/11184/2024 WP(C)/6323/2024	MANSINGH AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
356	D-WP(C)/11197/2024 WP(C)/6324/2024	PURNA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
357	D-WP(C)/11816/2024 WP(C)/6325/2024	JUGARU PADHAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
358	D-WP(C)/11175/2024 WP(C)/6326/2024	MANU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
359	D-WP(C)/11437/2024 WP(C)/6327/2024	LAXMAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
360	D-WP(C)/10685/2024 WP(C)/6328/2024	SUNAFULA MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
361	D-WP(C)/10379/2024 WP(C)/6329/2024	ASHOK KUMAR PANDA VS THE MANAGER, TPCODL, DHENKANAL	ABHIMANYU KHATUA VS	// 0 //
362	D-WP(C)/11756/2024 WP(C)/6330/2024	NAREN KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
363	D-WP(C)/9692/2024	ANANTA KISHORE RAY	SATYANARAYAN MOHAPATRA	//

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	WP(C)/6331/2024	VS	VS	0
		VICE CHANCELLOR, OUAT, BBSR		//
364	D-WP(C)/9816/2024	CHULBULI PANDA @ CHULUBUBI PANDA	GHANASHYAM MUDULI	//
	WP(C)/6332/2024	VS	VS	0
		RATIKANTA MISHRA		//
365	D-WP(C)/11850/2024	M/S. SWASTIK STEVEDORES PVT. LTD	KAJAL SAHOO	//
	WP(C)/6333/2024	VS	VS	0
		UNION OF INDIA		//
366	D-WP(C)/9819/2024	RAVVA NAGAMALLI	SANJOY PATNAIK	//
	WP(C)/6334/2024	VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/8171/2024	NATIONAL LAW UNIVERSITY, CUTTACK	SASWAT KUMAR ACHARYA	//
	WP(C)/6335/2024	VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES, NEW DELHI		//
368	D-WP(C)/11931/2024	LALIT BEHERA	MITHUN DAS	//
	WP(C)/6336/2024	VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/11733/2024	SANTOSH KUMAR DAS	ABHISEK MOHANTY	//
	WP(C)/6337/2024	VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/11722/2024	SAROJ KUMAR MOHANTY	ABHISEK MOHANTY	//
	WP(C)/6338/2024	VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/10642/2024	DHRUBA CHARAN DAS	DEEPAK RANJAN PARIDA	//
	WP(C)/6339/2024	VS	VS	0
		PRESIDING OFFICER, DRT, CUTTACK		//
372	D-WP(C)/11726/2024	BISHNU CHARAN SWAIN	ABHISEK MOHANTY	//
	WP(C)/6340/2024	VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/11728/2024	AKSHYA KUMAR MOHANTY	ABHISEK MOHANTY	//
	WP(C)/6341/2024	VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/9025/2024	DAITARI BAG	ARUN KUMAR MISHRA	//
	WP(C)/6342/2024	VS	VS	0

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375	D-WP(C)/11451/2024 WP(C)/6343/2024	STATE OF ODISHA ARUN KUMAR PANDA VS	SITANSU MOHAN SINGH VS	// // 0
376	D-WP(C)/10101/2024 WP(C)/6344/2024	STATE OF ODISHA CHANDRAKANT JAYANTILAL DOSHI VS	PRANAYA KUMAR MISHRA VS	// // 0
377	D-WP(C)/11501/2024 WP(C)/6345/2024	THE INCOME TAX OFFICER, CUTTACK SAROJINI SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
378	D-WP(C)/8605/2024 WP(C)/6346/2024	STATE OF ODISHA METLAP @ METLIB KHAN VS	PRAVAT RANJAN SUTAR VS	// // 0
379	D-WP(C)/11443/2024 WP(C)/6347/2024	COLLECTOR, MAYURBHANJ ARUN KUMAR PANDA VS	SITANSU MOHAN SINGH VS	// // 0
380	D-WP(C)/11432/2024 WP(C)/6348/2024	STATE OF ODISHA NASIM KHAN VS	SITANSU MOHAN SINGH VS	// // 0
381	D-WP(C)/10807/2024 WP(C)/6349/2024	STATE OF ODISHA PRANATI PRADHAN VS	PRAVASH CHANDRA JENA VS	// // 0
382	D-WP(C)/11497/2024 WP(C)/6350/2024	STATE OF ODISHA PRABHAT KUMAR MALLIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
383	D-WP(C)/9654/2024 WP(C)/6351/2024	STATE OF ODISHA PRAKASH KUMAR MOHAPATRA VS	NIHAR RANJAN MOHANTY VS	// // 0
384	D-WP(C)/10673/2024 WP(C)/6352/2024	COMMNR OF GST, ODISHA MADAN GOUDA VS	BISWARANJAN MAHARATHA VS	// // 0
385	D-WP(C)/9556/2024 WP(C)/6353/2024	STATE OF ODISHA SURESH CHANDRA DASH VS	SUDARSAN BEHERA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/7218/2024 WP(C)/6354/2024	PURNA CHANDRA @ MUNA BISWAL VS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANNA KUMAR MISHRA VS	// 0 //
387	D-WP(C)/11043/2024 WP(C)/6355/2024	SK.MALEKUDDIN VS UNION OF INDIA	DROUPADI MOHANTY VS	// 0 //
388	D-WP(C)/9135/2024 WP(C)/6356/2024	APARTI BHOLA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
389	D-WP(C)/7725/2024 WP(C)/6357/2024	DEBAHARI ROUL VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	DILLIP KUMAR MOHANTY VS	// 0 //
390	D-WP(C)/11111/2024 WP(C)/6358/2024	RABI NARAYAN JENA VS R.T.O., RAYAGADA	ROHIT RANJAN RAY VS	// 0 //
391	D-WP(C)/11592/2024 WP(C)/6359/2024	DR. SOMANATH SETHI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
392	D-WP(C)/11096/2024 WP(C)/6360/2024	SANJIB KUMAR PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
393	D-WP(C)/11108/2024 WP(C)/6361/2024	RABI NARAYAN JENA VS R.T.O., RAYAGADA	ROHIT RANJAN RAY VS	// 0 //
394	D-WP(C)/11100/2024 WP(C)/6362/2024	RABI NARAYAN JENA VS R.T.O., RAYAGADA	ROHIT RANJAN RAY VS	// 0 //
395	D-WP(C)/10672/2024 WP(C)/6363/2024	MAKAR GOUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
396	D-WP(C)/9521/2024 WP(C)/6364/2024	VAIDEHI MOTORS PVT. LTD., CUTTACK VS UNION OF INDIA	SHISHIR ROURAY VS	// 0 //
397	D-WP(C)/11261/2024	M/S. B.R. ENTERPRISES, SUNDARGARH	BHABANI PRASAD MOHANTY	//

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	WP(C)/6365/2024	VS THE CT AND GST OFFICER, ROURKELA-II	VS	() //
398	D-WP(C)/9207/2024 WP(C)/6366/2024	SUNITA BIHARI @ SUNITA DIBYARANJAN PRUSTY VS DIBYARANJAN PRUSTY	SANKARSAN SAHOO VS	// () //
399	D-WP(C)/11552/2024 WP(C)/6367/2024	BHAGABAN SAHU VS STATE OF ODISHA	RAJJEET RAY VS	// () //
400	D-WP(C)/9118/2024 WP(C)/6368/2024	RADHAMOHAN JEW PRIMARY FISHERIES CO-OP. SOCIETIES, JAGATSINGHPUR VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// () //
401	D-WP(C)/9639/2024 WP(C)/6369/2024	RAJENDRA KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
402	D-WP(C)/9161/2024 WP(C)/6370/2024	SANKARSAN JENA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// () //
403	D-WP(C)/9928/2024 WP(C)/6371/2024	AROBINDA PANDA VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// () //
404	D-WP(C)/8602/2024 WP(C)/6372/2024	SANTILATA ROUT VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //
405	D-WPCRL/7501/2024 WPCRL/23/2024	RAJNI VS STATE OF ODISHA	SANDIPAN MISHRA VS	EOW,BHUBANESWAR /20 /2023 () //
406	D-ABLAPL/7570/2024 ABLAPL/2744/2024	NANDA KISHORE ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	CHANDABALI /66 /2024 () //
407	D-ABLAPL/7450/2024 ABLAPL/2745/2024	RATIKANTA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /351 /2023 () //
408	D-ABLAPL/7457/2024 ABLAPL/2746/2024	BHAJAHARI SETHY @ MAHESWAR SETHY VS	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /128 /2024 ()

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409	D-ABLAPL/7461/2024 ABLAPL/2747/2024	STATE OF ODISHA SUBASH CHANDRA DASH VS	GOURI MOHAN RATH VS	// KONARK /32 /2024 ()
410	D-ABLAPL/7583/2024 ABLAPL/2748/2024	STATE OF ODISHA RAMA CHANDRA BARIK VS	MANAS KUMAR CHAND VS	// //0 J.M.F.C.,BASTA(Baleshwar)
411	D-ABLAPL/7462/2024 ABLAPL/2749/2024	STATE OF ODISHA DUSHASANA PRADHAN VS	BIPIN KUMAR NAYAK VS	ICC/0000417/2014 JATNI P.S. /80 /2024 ()
412	D-ABLAPL/7591/2024 ABLAPL/2750/2024	STATE OF ODISHA PRIYAJIT PARIDA VS	BYOMAKESH TRIPATHY VS	// //0 ()
413	D-ABLAPL/5814/2024 ABLAPL/2751/2024	STATE OF ODISHA RABINARAYAN NAYAK VS	SATYA NARAYAN SAHU VS	// NAUGAON /37 /2024 ()
414	D-ABLAPL/7482/2024 ABLAPL/2752/2024	STATE OF ODISHA PRASANNA KUMAR GOUDA @ PRASANA GOUDA VS	JUGALA KISHORE PANDA VS	// KHANDAGIRI P.S. /131 /2024 ()
415	D-ABLAPL/7517/2024 ABLAPL/2753/2024	STATE OF ODISHA RAKESH MOHANTY @ MANTU MOHANTY VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /161 /2023 ()
416	D-ABLAPL/6250/2024 ABLAPL/2754/2024	STATE OF ODISHA SATYASUNDAR MISHRA VS	PIYUSH KUMAR MISHRA VS	// NAWAPARA /34 /2020 ()
417	D-ABLAPL/7519/2024 ABLAPL/2755/2024	STATE OF ODISHA SACHIA BEHERA @ SAMIRA KUMAR BEHERA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /60 /2024 ()
418	D-ABLAPL/7561/2024 ABLAPL/2756/2024	STATE OF ODISHA JAYA SAGAR VS	UMAKANTA BARIK VS	// BHAWANIPATNA SADAR /212 /2023 ()
419	D-ABLAPL/6277/2024 ABLAPL/2757/2024	STATE OF ODISHA CHINTU @ ANANDA PRASAD ACHARIYA VS	MANAS KUMAR CHAND VS	// BALLIGUDA /188 /2019 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/7569/2024 ABLAPL/2758/2024	ARUN MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI SADAR /48 /2022 () //
421	D-ABLAPL/6338/2024 ABLAPL/2759/2024	SUBHANKAR PRADHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KRUSHNA PRASAD /117 /2020 () //
422	D-ABLAPL/4861/2024 ABLAPL/2760/2024	PRASHANT BAITHALU VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	CUTTACK SADAR /772 /2023 () //
423	D-ABLAPL/5965/2024 ABLAPL/2761/2024	RANJAN KUMAR JENA @ RANJAN JENA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	MANGALPUR /133 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000939/2023
424	D-ABLAPL/6154/2024 ABLAPL/2762/2024	BIPLAB BISWAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /87 /2023 () //
425	D-ABLAPL/6511/2024 ABLAPL/2763/2024	K. RAM PATRA @ K. RAM PRASAD VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /88 /2024 () //
426	D-ABLAPL/6595/2024 ABLAPL/2764/2024	RAJA @ RAJ MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DASPALLA /58 /2024 () //
427	D-ABLAPL/4672/2024 ABLAPL/2765/2024	PAPI PRADHAN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	BANTALA /180 /2023 () //